## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S)

: M/s Navrang Shipping Private Limited & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

For Respondens

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K.K.MURRALIPHARAD

Shri R Aravind, counsel for present. Counsel for petitioner stated that the application which has been previously filed in the High Court of Madras regarding challenging of the MoU dated 28.10.2008 was transferred to the Civil Court and submitted that the same has been withdrawn. Shri K K Muralitharan, counsel for respondents present and replied that he has no information in this regard and hence he could not make any submissions regarding the pendency of the civil suit. As seen in the records, the pleadings are complete and the matter is posted for final arguments on the next date of hearing. Put up on  $\underline{07.04.2017}$ 

at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)